GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:4524 ANSWERED ON:21.12.2011 REVENUE STAMP ON PHONE BILLS Alagiri Shri S.;Ganpatrao Shri Jadhav Prataprao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the BSNL and MTNL had not affixed revenue stamp on receipts of phone bills exceeding Rs. 500/- during the period 15 September to 30 September, 2004;

(b) if so, the reasons therefor and the estimated loss of revenue to the Government as a result thereof;

(c) the reaction of the Government thereto; and

(d) the action taken against erring officers of BSNL and MTNL in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) BSNL and MTNL have informed that they have been following the Indian Stamp Act 1899.

(b)to(d) Do not arise in view of (a) above.